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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.43/BB/18	-	For consideration	Rule 6 of IB	Shalini M.D & another Vs Skyline Construction and Housing Pvt Ltd

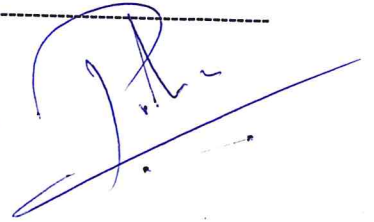
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


D Puashanth P.N
9980488332

Advocate for
operational creditors

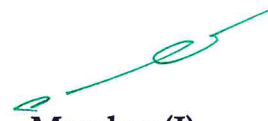


ORDER

Counsel for Petitioner is present. Counsel again requested time by filing memo for compliance of office objection. Time extended till 07.03.2018.



Member (T)



Member (J)